

S-2

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 275/2017 ^{With} C.P. No. 16/241/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2018**

Name of the Company: Bahubali Shantilal Shah
V/s.
The Lok Prakashan Ltd. & Ors

Section of the Companies Act: Section 241 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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|--------------|-------------------------------|--------------------|-----------------------|------------------|

1. ANIP A. GANDHI

ADVOCATE

Res. 4

Ani A. Gandhi

2. PAVAN S. GODIAWALA

ADVOCATE

PETITIONER

Pavan S. Godiawala

MIHIR THAKORE

SR. ADVOCATE

3. TANAYA SHAH

ADVOCATE

RESP. No. 2

Tanaya Shah

4. Apurva Vakil

Advocate

Respondent
no. 3

Apurva Vakil

5. DIVYANG
MAJUMDAR

FCA

Respondent
no. 6

Divyang Majumdar

6. Kunal P. Vaishnav

Advocate

Respondent No. 5

Kunal P. Vaishnav

ORDER

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Pavan Godiawala present for Petitioner. Learned Advocate Ms. Tanaya Shah present for Respondent No.2. Learned Advocate Mr. Apurva Vakil present for Respondent No.3. Learned Advocate Mr. Anip Gandhi present for Respondent No.4. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 5. Learned FCA Mr. Divyang Majmudar present for Respondent No.6.

Learned Advocate Mr. Kunal Vaishnav filed Vakalatnama for Respondent no. 5.

In view of filing of IA 6/2018 by Original Respondent no. 2 and in view of the time so far taken by both parties to suggest the name of a person to act as an Independent

Director it is clear that it is not possible for both parties to suggest a name of a person to act as an Independent Director.

Original petitioner shall file rejoinder on or before 22.01.2018 serving a copy in advance to other sides.

In view of pendency of IA 6/2018, list the matter on 22.01.2018 for further orders regarding the naming of independent Director.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 08th day of January, 2018.